


NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 08.02.2017.

**PRESENT:** **SHRI RATAKONDA MURALI, MEMBER (J) AND**  
**DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : CP 66/16  
PETITION NUMBER : TP 165/17  
NAME OF THE PETITIONER (S) : INDECOMM GLOBAL SERVICES(INDIA) PVT. LTD.  
NAME OF THE RESPONDENT (S) :  
UNDER SECTION : 391/394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	SAJI P. JOHN 9845209798 SPJ Legal	Adv. for Petitioner	

Counsel for Petitioner Company is present. He requested time to file 2 sets of copies. Time granted till 31.03.2017.

Notice to ROC and RD. Call on 31.03.2017.

  
MEMBER (J)

  
MEMBER (T)